CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

0.A..No.2022/20**%** in

M.A.No.1697/2001

New Delhi dated this the 10th of April, 2002.

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE SHIR SHANKER RAJU, MEMBER (J)

- Sh.Onkar Nath
 S/o Sh.Kedar Nath
 R/o 131/12, Railway Colony,
 Ajmeri Gate,
 Delhi-6.
- 2. Sh. David
 S/o Sh.Soni
 R/o 30/164, Trilok Puri,
 New Delhi-91.

Die

3. Sh. Sohan Lal, S/o Sh.Anant Singh R/o D-447, Inder Puri J.J.Colony, Budh Nagar, New Delhi-12. ...APPLICANT (By Advocate: None.)

VERSUS

- The General Manager, Northern Railway, Baroda House, New Delhi-110001.
- The Divisional Railway Manager, Northern Railway, State Entry Road, New Delhi.

(By Advocate: D.S.Jagotra)

ORDER(ORAL)

S.R. ADIGE, V.C.(A)

Applicants seeks arrears of pay and 1. with May,1991 allowances higher grades w.e.f. benefits including seniority and consequential promotion.

... RESPONDENTS

- 2. We are informed that applicants counsel Shri P.M.Ahlawat is unwell, but we are of the view that the OA can be disposed of on the basis of available pleadings.
- 3. In this connection, Shri Jagotra, counsel for the respondents has invited our attention to the respondents reply wherein it has been stated that the OA is pre-mature as the relative seniority of the applicant vis-a-vis others is under review and is likely to be finalised within about four months after which necessary follow up action will be taken.
- 4. We are dispose of the OA with a direction to the respondents to finalise the matter within the aforesaid four months period w.e.f. the date of respondents reply i.e, 5.3.2002 and thereafter take necessary follow up action in accordance with rules and instructions.
 - 5. OA is disposed of as above. No costs.

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(SHANKER RAJU)
MEMBER(J)

(S.R. ADIGE)
VICE CHAIRMAN(A)

RB.